

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 10/NCLT/AHM/2017
with Gujarat High Court CA no. 473/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Magic Engineering Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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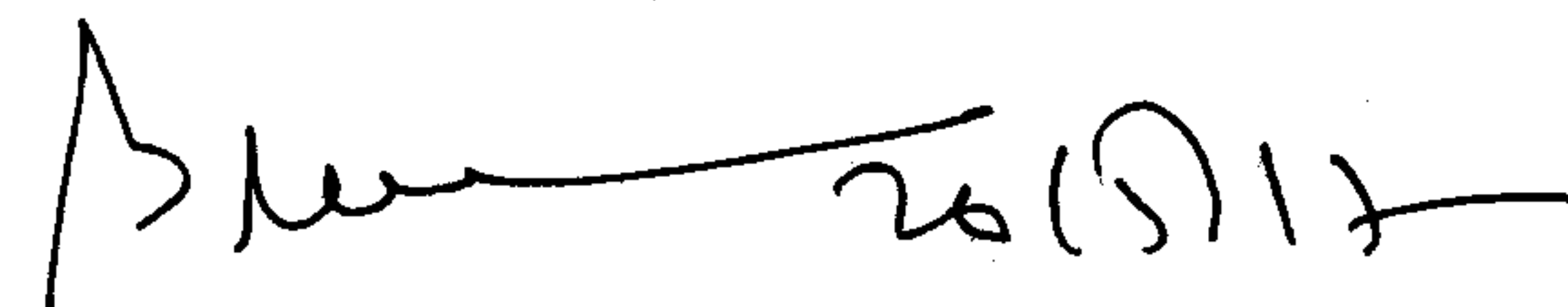
1.	RAHUL DEV	Advocate	Petitioner	Rahul
2.	PRITESH L PARIKH	Adv.	OL	Pritesh Parikh

ORDER

Learned Advocate Mr. Rahul Dev present for Petitioner. Learned Advocate Mr. Pritesh Parikh present for Official Liquidator.

Office of the Regional Director wrote a letter to the Assistant Solicitor General requesting him to appear before this Tribunal and seek extension of two weeks time to file representation of Regional Director marking a copy to this Tribunal. But none appeared on behalf of Regional Director before this Tribunal.

List the matter on 17.07.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.